

(b) Proposals for construction of two over or under bridges, one on the north and the other on the south of Cuttack Railway Station in place of the existing level crossing, are under consideration.

### नये डाक तथा तार-घर

७६. श्री भक्त वर्मान : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) सन् १९५६-५७ के वित्तीय वर्ष में उत्तर प्रदेश के पांच पर्वतीय जिलों, अर्थात् गढ़वाल, अलमोड़ा, देहरादून, नैनीताल और टिहरी-गढ़वाल में से प्रत्येक में किन-किन स्थानों पर नये डाक-घर, तार-घर, टेलीफोन एक्सचेंज तथा सार्वजनिक टेलीफोन घर खोले गये हैं;

(ख) किन-किन शाखा-डाकघरों को उप-डाकघरों में परिवर्तित किया गया; और

(ग) १९५७-५८ के वित्तीय वर्ष में इन पांच जिलों के किन-किन स्थानों पर नये डाकघर, तारघर, टेलीफोन एक्सचेंज तथा सार्वजनिक टेलीफोन घर खोलने का निर्णय किया जा चुका है अथवा विचार किया जा रहा है ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) : (क) से (ग) इस सप्ताह में एक विवरण-पत्र सभा-पटल पर रखा जाता है। [बै.स.वे. परिशिष्ट १, अनुबंध संख्या ५०]

### Construction of Under-bridge at Bangalore

77. Shri N. Keshava: Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to construct an underbridge across the broadgauge Madras line and avoid the congestion and inconvenience

caused to the public of Bangalore for the traffic on Subedar Chatram Road;

(b) if so, what the proposal is; and

(c) when it is likely to be implemented?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) to (c). At the request of the City Improvement Trust, Bangalore the question of providing an under-bridge at the existing level crossing on Subedar Chatram Road in Bangalore City was examined in 1953, and the Mysore Government as well as the Improvement Trust were asked to bear the cost of approaches. The State Government's approval to bear their share of cost has not yet been received.

The work can be taken up only when the State Government communicates their approval to bear their share of the cost.

### Ticketless Travel

78. Shri Bibhuti Mishra: Will the Minister of Railways be pleased to state:

(a) the total number of ticketless travellers in different railway Zones and money realised from them in 1956-57; and

(b) the steps taken by Government to stop ticketless travel?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) A statement giving the information is attached. [See Appendix I, annexure No. 51]

(b) (i) Checking the tickets of passengers entering and leaving stations by posting of ticket collectors at larger stations, and deputing other staff at the smaller stations, for manning the gates.

(ii) Providing Travelling Ticket Examiners to work to prescribed programmes, as well as to conduct surprise checks.

(iii) Arranging surprise checks by 'Flying squads', including cross country checks by proceeding by road to points selected for these checks

(iv) Arranging replacement checks by replacing normal checking staff by staff from other regions.

(v) Arranging checks by Travelling Ticket Examining staff in mufti in suburban areas.

(vi) By arranging in consultation with State Governments for the appointment of Special Railway Magistrates to try cases of ticketless travel and of other offences under the Indian Railways Act.

#### Rice Godowns in Cannanore

79. **Shri A. K. Gopalan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there are no Government godowns in Cannanore to stock rice; and

(b) if so, whether the Central Government will take steps to acquire godowns in Cannanore to stock rice?

**The Minister of Food and Agriculture (Shri A. P. Jain):** (a) and (b). Hitherto there was no Central Storage depot at Cannanore, but action has already been taken to set up one. The depot is expected to start functioning very soon.

#### Ghee

80. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state the quantity of ghee produced in the country in 1956-57?

**The Minister of Food and Agriculture (Shri A. P. Jain):** The estimated production of ghee for 1956-57 on the basis of livestock census taken in 1956 works out at 106 lakh maunds.

#### Demolition Notices by Delhi Development Authority

81. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state the number of demolition notices

issued by the Delhi Development Authority since the 1st December 1953 so far?

**The Minister of Health (Shri Karmarkar):** The total number of demolition notices issued by the Delhi Development (Provisional) Authority from the 1st December, 1956 up to the 30th April 1957 is 316.

#### Telephone Installations at Delhi

82. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of additional telephones applied for installation at Delhi during 1956-57; and

(b) the number of telephones installed at Delhi during the same period?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) 2,050

(b) 1,962.

#### Anti-rabies Vaccine

83. **Shrimati Ila Palchoudhury:** Will the Minister of Health be pleased to state the quantity of anti-rabies vaccine manufactured annually in India and where?

**The Minister of Health (Shri Karmarkar):** Anti-rabies vaccine is manufactured at the following institutes and the quantity manufactured annually is shown against each:—

Names of the Institute

Quantity manufactured

- |  |              |
|--|--------------|
| 1. Central Research Institute, Kasauli,  | 47,02,003 cc |
| 2. Pasteur Institute, Coonoor.           | 35,00,000 cc |
| 3. Pasteur Institute, Calcutta.          | 12,62,100 cc |
| 4. Pasteur Institute, Shillong.          | 5,00,000 cc  |
| 5. Government Vaccine Institute, Namkum. | 11,00,000 cc |